Why choose ePay?

ePay is Simple, Convenient and Secure way for online Court payments.

01 Secure
One-Time-Password authentication provides secure way to your financial transaction.

02 Convenient
ePay online payments facility is a convenient service for paying your Court payments.

03 Easy to use
ePay provides user friendly payment interface, which makes transactions easy and simple.

04 Instant Receipt
ePay online payment facility generates acknowledgement receipt instantly for your each transaction.

Get in Touch
E-Committee Supreme Court of India
ecommittee[at]ai[dot]gov[dot]in
ecourts.gov.in

Online payment system for Indian Judiciary
pay.ecourts.gov.in
About ePay

ePay is an official payment facility for Courts in India. An ePay system is a way of making transactions or paying for Court through an electronic medium, without the use of cheque or cash.

Advantages of ePay

01 Safe and Secure
- ePay has OTP authentication service which provides security to your financial transaction.

02 Increased Speed & Convenience
- ePay online payments facility is a fast & convenient way of paying your Court payments.

03 Quick & Easy
- ePay is now quick & easy way for online Court payments.

04 User-friendly
- ePay system has user friendly interface which makes online payments simple & hassle free.

05 Keep Records
- You can now track and record your online transactions of Court payments.

06 Avoid Long Queues
- Avoid long queues at Court counters for making payments of Court fee, Judicial Deposit, Fine & Penalty.

07 Go Cashless
- Use ePay online Court payment facility & go cashless.